

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

ORDER SHEET

APPLICATION No. of

Applicant(s):

Advocate for

Applicant(s) :

Respondent(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p>OA No. 221/2011 Date of Order : 22.07.2016</p> <p>None present for applicant. Mr B.L. Bishnoi present for respondents.</p> <p>None present for the applicant today and also no one has been appearing on behalf of applicant since 2015. It appears that the applicant has lost interest in pursuing the OA. Accordingly, OA is dismissed in default for non-prosecution.</p>


[Praveen Mahajan]
Administrative Member


[Dr Murtaza Ali]
Judicial Member

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